

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
184/15	141/17	Hearing	391 394	Markem Image Soft- ware Development Centre Pvt. Ltd.,

SL.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION TO WHOM (Petitioner Respondent)	SIGNATURE
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S. Vivekananda
for VVB Associates
9845428652


For Petr


S. Vivekananda

Shri Vivekananda, Advocate, appearing for Petitioner Company is present. He reported that necessary information was supplied to RD who expressed his inability to send any report on the application for non-production of certain information. Counsel reported that necessary information was subsequently sent to the RD and the report is awaited. He requested the Tribunal to issue direction to ROC and RD for filing report.

In view of the representation of counsel for Petitioner Company, ROC and RD are directed to send their report.

List it on 22.04.2017.


MEMBER (J)


MEMBER (T)